

[Translation]

SHRIMADAN LAL KHURANA: The way the extremists have killed 26 persons in Tohana (Haryana) and 14 innocent people in Terai region i.e. in Pilibhit, Lakhimpur etc. yesterday, it is natural that the whole country is worried about it. I would like to submit two points in this regard. A delegation of B.J.P. under the leadership of Shri Advaniji had met the hon. Home Minister yesterday and requested him to provide all necessary assistance to check the terrorism. ... (*Interruptions*)...

MR. CHAIRMAN: Your notice relates to Haryana but you are talking of Terai region.

SHRI MADAN LAL KHURANA: It includes Haryana as well as Terai region. I request that the Central Government should provide assistance to the Uttar Pradesh Government so that it may be able to fight against the terrorism in the State. The terrorists have started their activities in Delhi, Uttar Pradesh, Rajasthan and Haryana besides Punjab and Kashmir. I submit that the Government should take some initiative in this regard in consultation with the State Government to meet the problem, so that terrorism could be checked.

SHRI VISHWANATH SHASTRI (Gajipur): regoin injustice is being done with the candidates belonging to backward, Scheduled Castes and minority communities, in the recruitment of police and P.A.C. in Uttar Pradesh. The complaints have been received that the reserved quota fixed for the candidates of backward, scheduled castes and minority communities has been filled in these recruitments, but beyond the quota, no recruitment is made from these classes even if the candidate is capable in all respect, and the remaining posts are being filled up by the candidates belonging to high castes. It is against the spirit of reservation.

We urge upon the Government, that it should look into the matter and direct the Uttar Pradesh Government to include the

candidates belonging to backward, Scheduled Castes and minority communities in the merit lists on the basis of their merit beyond their fixed quota and do justice with them.

SHRI RAMESHWAR PATIDAR (Khar-gon): Mr. Chairman, Sir, through you, I want to draw the attention of the House towards Ladakh. It is a very sensitive area. The people of Ladakh have been launching on agitation for a long time in Ladakh. The previous rulers of Ladakh hatched a conspiracy to divide Ladakh into Kargil and Leh districts on the basis of religion. The Buddhist population is only two per cent in Kargil district. Today, they are boycotted socially and their lives have become miserable there. In order to instigate communal tension, they are kept out of jobs. They are deliberately neglected. I am citing two figures regarding it. Out of 2 lakh State Government employees, the number of Buddhists is only 2900. There is not a single Buddhist in 9 corporate sectors. There is only one Ladkhi among 1469 employees in the State Secretariat. Not a single Buddhist was recruited among the 3236 recruitments made in the year 1987-88. Thus, in the name of religion injustice is being done to them. Today, they are agitated to preserve their religion and culture. In Kargil, they are not allowed to cremate dead bodies and for that purpose they have to carry the dead bodies 40 miles away where their population is in considerable number. Such an injustice is being done to those worshippers and followers of non-violence in a state where talk of secularism is often repeated. Another conspiracy is also being hatched deliberately with the Buddhist girls. The Muslims after marrying the Buddhist girls force them to consuet their religion. In this way the conversion of 300 women takes place every year. For these reasons only, they are pressing their demands through an agitation for making Kargil and Leh a Union Territory. I urge the Government to make an inquiry against their complaints and to constitute an autonomous district for them to attend to their complaints. (*Interruptions*)

SHRI BHOGENDRA JHA: Mr. Chairman, Sir, what is this? You are allowing to